

easily be manufactured by other private concerns; and

(b) if so, whether it is feasible to switch on production to Defence material necessary for the armed forces?

The Deputy Minister of Defence (Shri K. Raghuramiah): (a) and (b). The production programme of Bharat Electronics is a progressive one. At present in accordance with demands frequently expressed in Parliament all Defence industries are geared to turn over to increased defence production in case of emergency.

दिल्ली होमियोपैथिक अधिनियम, १९५६

*२१०६. श्री मोदजी भाई : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली होमियोपैथिक अधिनियम, १९५६ के उपबन्धों को अब तक लागू न करने के क्या कारण हैं ; और

(ख) सरकार का इन्हें कब तक लागू करने का विचार है ?

गृह-कार्य मंत्री (पंडित गो० ब० पन्त) :

(क) और (ख). यह विचार किया गया था कि एक तभी लागू किया जाय जब उसके अन्तर्गत बनने वाले नियम भी तैयार हो जायें। अब यह फँसला हो गया है कि एक १५ मई, १९५८ से लागू किया जाय और इसके बाद फौरन ही नियमों की घोषणा भी कर दी जायेगी।

Lodi Road Accident

*2111. Shri Vajpayee: Will the Minister of Home Affairs be pleased to state the precise steps taken by Government after the Lodi Road mishap of 23rd April, 1958 to prevent the recurrence of such accidents?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (i) The crossing at which the Lodi Road mishap took place is now being manned by a Traffic Constable throughout the day;

(ii) Steps are being taken to man 75 additional traffic points.

(iii) Steps are also being taken to increase the number of Magistrates to deal with traffic offences expeditiously;

(iv) A list of the buses employed by the various Schools and Colleges has been prepared for the purpose of inspection by the staff of the Motor Transport Controller and the Traffic Police.

Supply of Arms to Naga Hostiles

*2112. Shrimati Manjula Devi: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that some Military personnel believed to be involved in selling arms and ammunition to Naga hostiles have been arrested; and

(b) if so, what action has been taken against them?

The Deputy Minister of Defence (Shri Raghuramiah): (a) 4 Army personnel have been placed under arrest on suspicion of being involved in selling arms and ammunition to Naga hostiles and 10 Army personnel have been arrested for negligence in connection with the loss of arms and ammunition.

(b) A Court of Inquiry under the Army Act was set up to investigate this incident and the proceedings of the Court are now under examination of the Army authorities.

इंडियन स्कूल आफ माइन्स एंड एप्लाइड जियालाजी, धनबाद

३६४१. श्री म० ला० त्रिवेदी : क्या वैज्ञानिक गवेषणा तथा सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) इंडियन स्कूल आफ माइन्स एंड एप्लाइड जियालाजी, धनबाद में खनि इंजीनियरों के प्रशिक्षण के लिये १९५७ में कितना विस्तार किया गया ;